

equipment, training in drug analysis and forensic science. Training in general and specifically "train the trainer" programmes are pursued in close co-operation.

Abid Hussain Committee Report on Capital Market

2569. SHRI H.B. PATIL : Will the Minister of FINANCE be pleased to state :

(b) whether the Abid Hussain Committee on Development Capital Market has submitted its interim report to Government; and

(b) if so, the details thereof regarding its recommendations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) Details regarding the recommendations cannot be disclosed until a decision is taken by Government on the final Report which is yet to be submitted by the Committee.

Seizure of Heroin

2570. SHRI AMARSINH RATHAWA : Will the Minister of FINANCE be pleased to state :

(a) the number of raids conducted in the country and particularly in the capital during the year 1987 to seize heroin;

(b) the quantity of heroin seized during those raids and the number of persons arrested; and

(c) what steps are being taken by Government to check the smuggling of heroin and other drugs from neighbouring country into India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) and (b). Operation against drug trafficking is a continuous process and raids are conducted in this connection by various drug law enforcement agencies in

the country, as and when they receive intelligence on the same, (Only, successful operations are reported to the Narcotics Control Bureau, the Central Co-ordinating Agency).

According to information available, the number of cases of heroin seizures, quantities seized and the number of persons arrested in the year 1987, separately for Delhi and the country, are as under :

	No. of cases	Quantity (kilograms)	No. of persons arrested
Delhi	29	70.454	62
All India	332	2,780.221	478

(c) Government have initiated various aggressive counter-measures against drug trafficking, which, *inter alia*, include strengthening of the preventive and intelligence machinery, specially around borders, adoption of a liberalised reward scheme for officers and informers, strengthening of bilateral co-operation between neighbouring countries (including regional co-operation under the umbrella of SAARC). The matter is also kept under constant review for appropriate action.

Raw Material Import Licence

2571. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state :

(a) whether any aerated water company is given any raw material import licence; and

(b) if so, the names of two or three companies and the items being imported by them ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) and (b). Supplementary licences for import of raw materials are not being given to the manufacture of aerated waters.

Opening of Bank Branches in Himachal Pradesh

2572. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state :

(a) whether any new licences for the opening of branches of nationalised banks have been issued by the Reserve Bank of India for Himachal Pradesh during the last quarter of 1987 and the first quarter of 1988, till date;

(b) if so, the details thereof, district-wise; and

(c) the likely date by which each one of these branches is likely to be opened ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Reserve Bank of India (RBI) has reported that during the last quarter of 1987 it had issued 10 authorisations in favour of public sector banks including regional rural banks for opening branches in the State of Himachal Pradesh. The details are indicated below :

Name of centre	Name of District	Name of bank allotted to
1. Nagaon	Solan	State Bank of Patiala
2. Jabli	-do-	-do-
3. Badliab	-do-	-do-
4. Manpura	-do-	-do-
5. Piplughat	-do-	Punjab National Bank
6. Jugjit Nagar	-do-	-do-
7. Ghallotri	Rangra	-do-
8. Raipur	Una	-do-
9. Gokhra	Mandi	Himachal Gramin Bank
10. Parmash	-do-	-do-

RBI has further reported that it had not issued any authorisations for opening branches in Himachal Pradesh so far in 1988.

(a) RBI has advised the banks that opening of branches at the allotted centres should be evenly spread over the remaining period of the current branches expansion programme which is upto March, 1990.

Implementation of IRDP and other Loan and Subsidy Schemes

2573. SHRI SYED SHAHABUDDIN : Will the Minister of FINANCE be pleased to state :

(a) the number of villages visited by the Minister of State for Finance during the

last two years and the current year in order to assess the working of the banking system in the rural sector with special reference to the implementation of the integrated Rural Development Programme and other loan and subsidy schemes ;

(b) the total estimated cost of subsidies to the rural sector under the IRDP including the last financial year;

(c) the total quantum of loan advanced inclusive of subsidy to the borrowers; and

(d) the normal interest that would have been payable on these loans by the borrowers to the banks ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS